

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**



ORIGINAL APPLICATION NO.60/885/2021

DATED THIS THE 17th DAY OF AUGUST, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Kajal aged about 26 years, widow of Late Sh. Pawan Kumar Sharma and daughter of Sh. Balwant Singh, Resident of Village Kalyan, Tehsil and District Patiala-147001. (Group C)

....Applicant

(By Advocate Sh. Munish Gupta – through video conference)

Vs.

1. Union of India through Secretary, Ministry of Railways, Government of India, Rail Bhawan, Parliament House, New Delhi-110001.
2. The Principal Chief Administrator Officer, Diesel Loco Modernisation Works (DMW), Patiala-147001.
3. The Principal Chief Personal Officer (Personnel Department), Diesel Loco Modernization Works (DMW), Patiala, District Patiala-147001
4. The Principal Chief Mechanical Engineer (Mechanical Department), DMW, Patiala, District Patiala-147001.
5. The Accounts Officer (Accounts Department), Diesel Loco Modernization Works (DMW), Patiala, District Patiala-147001.

.....Respondents



O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file separate original applications qua different cause of actions accrued to the applicant.
2. Dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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